

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, COURT-II

25. IA 1960/2020 In C.P. (IB)/3171(MB)2018

CORAM:

SHRI ANIL RAJ CHELLAN
HON'BLE MEMBER (T)

SHRI KULDIP KUMAR KAREER
HON'BLE MEMBER (J)

**ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 05.04.2024**

NAME OF THE PARTIES: IA 1960/2020 Amit Chandrashekhar
Poddar VS Sanjaykumar Ramgopal
Taparia Bansal
IA 919/2022 Amit Poddar Vs. Tulsi
Extrusions Ltd 2730/2022 Surender
Kumar Bansal Vs. Tulsi Extrusions Ltd
IN THE MATTER OF
Punjab National Bank
V/s
Tulsi Extrusions Ltd

**Section: 7, 60(5) of Insolvency and Bankruptcy Code, 2016
& Rule 11 of NCLT, 2016**

ORDER

Adv. Malavika Sachin appeared for the Liquidator in IA No. 1960/2020. Adv. Pritesh Burad i/b Pritesh Burad appeared for the Respondent No. 1,2,5 and 8. At the request of the Counsel for the Liquidator, list the IA No. 1960/2020 on **05.06.2024** for hearing.

Sd/-

ANIL RAJ CHELLAN
Member (Technical)

05.04.2024
Sushil

Sd/-

KULDIP KUMAR KAREER
Member (Judicial)